NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 09/15	TP 71/16	For hearing	397/ 398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL.	NAME (IN CAPITAL) NAME (IN CAPITAL) NAME (IN CAPITAL)	REPRESENTATION TO WHOM	SIGNATURE
	METRO CORP. INFRASTRUCTURE LEd., & DES	Respondents	Abdul Ameen

2. LAKSHMI MENON PETITIONER (Poroscy coursel for KEYSTONE PARTNERS)

ORDER

Proxy Counsel for Petitioner is present. Counsel for Respondents 1,2,3 & 7 is also present. Again Counsel requested time for filing objection. Though matter is listed today, as a last chance for filing objections. Hence matter is adjourned to 15/11/2017 on payment of cost of Rs 500/-.

Member (T)

Member (J)